## (53)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TP(HC)/166,167,168/CAA/2017

NAME OF THE TRANSFEROR 1

: TTL PROTECTIVE DEVICES LTD

NAME OF THE TRANSFEROR 2

: TSL TECHNO SERVICES LTD

NAME OF THE TRANSFEREE CO.

: TTK HEALTHCARE LTD

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

V. Hard Kurner 9 for lyter & Thomas 9 for perhaner

## **ORDER**

Counsel for petitioner present. Representative of the Office of Official Liquidator present and prayed time stating that they could not submit the report as they have not received some more documents from the petitioner. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

bc